

closed. This is going to affect Onam. That is why we are telling that closed wagons should be given to Kerala immediately. Otherwise there will be so much trouble and lakhs of workers will be affected. (*Interruptions*)

SHRI K. V. THANGKBALU (Dharmapuri) : Sir, the Television viewers in some pockets of Dharmapuri do not receive adequate signal and they complain about poor reception of LPT, Dharmapuri. The Dharmapuri district people do not get the Madras Doordarshan service at all. I request, through your goodself, the I. & B. Minister to consider the enhancement of the power of the existing transmitter to a high power transmitter (i.e., HPT) to increase the coverage area. In case it is not feasible, it is requested that an alternative accommodation may be seen, i.e., Vattalmalai near Dharmapuri which is at a higher altitude. It is needless to say that this proposal, if approved by the I. & B. Ministry will go a long way in satisfying a large chunk of TV viewers in Dharmapuri.

The Dharmapuri district consists of lot of mountains. Due to that the TV coverage is not satisfactory. We request the hon. Minister to give an HPT. That is the only alternative for the proper coverage in the district. Thank you.

SHRI AJOY MUKHOPADHYAY (Krishnagar) : Sir, I would like to raise a matter of urgent national importance.

It is learnt that an order has recently been issued from the Department of Power, Government of India, for transfer of a portion of assets and manpower from the National Thermal Power Corporation to a newly formed National Power Transmission Corporation (NTPC). Flouting the existing labour laws and even without giving any opportunity of exercising option, the workmen of the NTPC, both executives and non-executive, engaged in transmission line activities at present have been asked to join the NTPC

This unilateral and arbitrary decision has caused resentment among all sections of the officers and workers of the NTPC which may tell upon the efficient functioning of the organisation. Above all, the job of grid management which is presently done by the zonal Electricity Boards on advisory basis through coordination between various State Electricity Boards and Central sector utilities is now going to be entrusted to the NTPC and such an important decision, so far as I know, has been taken without any prior consultation with the State Government. This attempt of establishing total control of the Central Government over the power management of all the regions of the country will inevitably jeopardise the interests of the States. This is nothing but a direct interference in the affairs of the States and a sinister design to shift power from the Concurrent List to the Union List. This is a very serious matter. I would, therefore, request the Central Government to refrain from this unjust and undesirable move. I would also request the Government to make a statement forthwith on this matter, which is of national importance.

[*Translation*]

SHRI CHHEDI PASWAN (Sasaram) : Mr. Speaker, Sir, the houses being constructed by D.D.A.....

MR. SPEAKER : It has already been discussed. Will you not allow others to speak? You are repeating it.

SHRI CHHEDI PASWAN : Sir, this is not the only point.

MR. SPEAKER : Others have said about it..... (*Interruptions*).....

SHRI CHHEDI PASWAN : Sir, gross irregularities are increasing in the matter of allotment of flats and handing over the possession thereof by D.D.A. Flats are not allotted to needy persons but.....

MR. SPEAKER : It has already been raised, Paswanji..... (*Interruptions*).....